

National Company Law Appellate Tribunal
Principal Bench, New Delhi

Company Appeal (AT) (Ins) No. 1235 of 2019

In the matter of:

E.N. Palanisamy

...Appellant

Vs.

Bank of Baroda & Ors.

...Respondents

Present:

For Appellant:

Mr. Subash Chandra Acharya, Advocate.

Mr. E.N. Palanisamy, in person.

For Respondents:

Mr. R. Soundararajan, Advocates for R-1 &2.

Mr. Sivachalam, Mr. G. Kalyan Jhabakh and

Mr. Akshayaa Benjamin (IRP), Advocates for

R-3.

ORDER

(Through Virtual Mode)

24.03.2021: Counsel for Respondents/Bank seeks time to file documents as directed on 18.02.2021.

The same may be filed within two weeks.

List this Appeal 'For Admission (After Notice)' Hearing on **05th May, 2021.**

[Justice A.I.S. Cheema]

Member (Judicial)

[V.P. Singh]

Member (Technical)

sr/md